

FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF MARY KAY COSMETICS PRIVATE LIMITED

1	NAME OF CORPORATE PERSON	MARY KAY COSMETICS PRIVATE LIMITED
2	DATE OF INCORPORATION OF CORPORATE PERSON	07/11/2006
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	REGISTRAR OF COMPANIES DELHI AND HARYANA
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U74999HR2006PTC040594
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	838 SECTOR-38 GURGAON HARYANA 122001
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	18/11/2022
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	MANOJ KUMAR PURBEY OFF.NO-03, 2 ND FLOOR,B-32, MDHAV COMPLEX, SHUBHASH CHOWK, LAXMI NAGAR, DELHI110092 Email id purbey31@gmail.com 011-22444014 IP REGISTRATION No. IBBI/IPA-002/IP-N00374/2017-2018/11117
8	LAST DATE FOR SUBMISSION OF CLAIMS	17 th December 2022

Notice is hereby given that the MARY KAY COSMETICS PRIVATE LIMITED has commenced voluntary liquidation on 18th November 2022.

The stakeholders of MARY KAY COSMETICS PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 17th December 2022, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Name and Signature of the Liquidator: MANOJ KUMAR PURBEY

Date: 26/11/2022

Place: Delhi